



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29.04.2026

### NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 30.04.2026 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 193 of 2023  <b>Part Heard</b>	Paradeep Phosphates (PPL) Vs. State of Odisha & Anr.	Varsha Banerjee	Shashank Bajpai Stuti Karwal-R1 & R2
2.	Comp. App. (AT) (Ins) No. 209 of 2025  <b>Part Heard</b>	Ingram Micro India Pvt. Ltd. Vs. Bathla Teletech Pvt. Ltd.	Sudhir Kumar	Gaurav Mitra Bhavya Sethi Manish Kr. Gupta Karan Sharma
3.	Comp. App. (AT) (Ins) No. 1820 of 2025 & I.A. No. 2722 of 2026  <b>(With Defects) Part Heard</b>	JFC Finance (India) Ltd. Vs. Arvind Garg & Ors.	Varsha Banerjee	Mansumyer Singh Niharika Sharma Jaismen Sharma- R1 Shaunak Kashyap Mayanka Dhawan- SRA/R3

By order of Hon'ble Chairperson  
-Sd/-  
Registrar